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Title : Need to release a Commemorative stamp in memory of M.C. Veerabahu, veteran freedom fighter of Tamil Nadu.

SHRI M. APPADURAI (TENKASI): Mr. M. C. Veerabahu, a great freedom fighter and a distinguished Parliamentarian related to the great V.O. Chidambaram Pillai hailed from a business family and took to public service as a Lawyer. Shri Veerabahu responded to Mahatma Gandhiji's call against imperialism and took keen interest in India's freedom struggle for many years and gave up his lucrative legal practice. He suffered imprisonment twice. He was closely associated with stalwarts like Kamaraj and Rajaji. He actively worked for removal of untouchability, prohibition and championed the cause of Scheduled Castes. He was a member of the Constituent Assembly and Provisional Parliament during 1946-1952.

Though he worked for Freedom fighter's pension, he never took any pension throughout his life. He managed his family expenses only from his ancestral property and income. He always worked for the social cause.

M. C. VEERABAHU Centenary Celebration Committee has already requested the Minister of Communication to release a Commemorative stamp on his birth centenary on 19.5.2003. Hence, I urge upon the Hon'ble Minister of Communication and Information Technology to release a stamp in memory of the great freedom fighter and great parliamentarian Mr. M. C. VEERABAHU immediately. If not now at least on his 30th death anniversary a commemorative postal stamp may be released to pay respect to that great freedom fighter.